

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:358

ANSWERED ON:17.08.2000

FORMATION OF RAILWAY TELECOMMUNICATION CORPORATION

VILAS BABURAO MUTTEMWAR;Y.S. VIVEKANANDA REDDY

Will the Minister of RAILWAYS be pleased to state:

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- (a) whether the Railways have submitted a proposal to the Government for formation of a Railway Telecommunication Corporation with an authorised capital of Rs.1,000 crore;
- (b) if so, whether Corporation will initially be wholly owned by the Indian Railways with the provision of disinvestment at a later stage;
- (c) if so, whether the Government have since given its approval; and
- (d) if so, the time by which it is likely to be set up?

Answer

MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE)

(a) to (d) A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (d) OF STARRED QUESTION NO. 358 BY S/SHRI Y.S.VIVEKANANDA REDDY AND VILAS MUTTEMWAR TO BE ANSWERED IN LOK SABHA ON 17.8.2000 REGARDING FORMATION OF RAILWAY TELECOMMUNICATION CORPORATION.

a) Yes, Sir. Railways had submitted a proposal for formation of broad band telecom and multimedia corporation of Indian Railways with an authorised capital of Rs. 1,000 crores.

b) The Corporation will initially be wholly owned by the Railways. In case, major restructuring or formation of a joint venture is required to be undertaken, the matter will be considered at the appropriate time.

c) Yes, Sir.

d) The Corporation is expected to be set up within three months.